

Rajya Sabha

List of Questions for WRITTEN ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Monday, April 3, 2023/ 13 Chaitra, 1945 (Saka)

(Ministries : Civil Aviation; Coal; Defence; Housing and Urban Affairs; Jal Shakti; Micro, Small and Medium Enterprises; Mines; Parliamentary Affairs; Petroleum and Natural Gas; Planning; Statistics and Programme Implementation; Steel)

Total number of questions -- 160

Low cost airlines

3521 **Shri Sandosh Kumar P:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government is aware of the abnormal increase in domestic airfares for the last two years;
- (b) whether Government has any plan to fix upper limit of domestic airfare instead of leaving it to market forces;
- (c) whether Government has any plan to promote low cost airlines in the country to attract more passengers; and
- (d) if so, the details thereof?

Status of Greenfield airports in the country

3522 **Shri Sanjay Raut:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details of per annum terminal/traffic capacity against the demand at all the airports at present in the country, State/UT-wise;
- (b) whether Government has granted in-principle approval for setting up of new Greenfield airports across the country to meet the demands and if so, the present status of these airports, State/UT-wise;
- (c) whether Government has not been able to achieve the target of setting up Greenfield airports across the country and if so, the details thereof and the reasons therefor; and
- (d) the other steps taken by Government to complete the construction of under constructed Greenfield airports in a time bound manner?

Growth of aviation industry

3523 **Shri Rakesh Sinha:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the growth of aviation industry in the last five years;
- (b) the number of new airports which have been added in the said period;
- (c) the growth rate of air passengers in the said period; and

(d) the number of aviation companies operating in the country?

Violation of human rights during air travel

3524 Shri Kartikeya Sharma:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether the basic human rights enjoyed by an Indian citizen on the ground are also available to a citizen in the air during air travel;
- (b) if so, the details of the rights thereof;
- (c) the number of cases of violation of human rights during air travel, in the last three years, the details thereof;
- (d) whether there is any mechanism being developed by Government to protect these rights of passengers from being violated; and
- (e) whether there is any plan proposed by Government to develop a grievance redressal mechanism for the violation of the rights of the passengers?

Digi Yatra Portal

3525 # Shri Rajmani Patel:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has launched Digi Yatra portal for hassle-free travel based on facial biometrics at various airports in the country;
- (b) if so, the details thereof and response of travellers thereto; and
- (c) to what extent the use of Digi Yatra App will reduce the cumbersome and onerous check-in process?

Digi Yatra Policy

3526 Shri Dhananjay Bhimrao Mahadik:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has launched Digi Yatra Policy and if so, the details thereof and the aims and objectives behind the move;
- (b) the financial allocation for implementing Digi Yatra Policy;
- (c) the airports which were awarded work for implementation of Biometric Boarding System by Airports Authority of India (AAI);
- (d) whether any time bound programme of action is planned to cover all airports of the country under the above scheme; and
- (e) if so, the details thereof?

Improvement in Air Traffic System

3527 Shri Dhananjay Bhimrao Mahadik:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details of revenue generated from aviation sector during the last three years, year-wise along with expenditure incurred by Government during the period;
- (b) whether Government has increased the revenue generation from the Communication, Navigation and Surveillance (CNS) and Air Traffic System (ATS) facilities in the domestic and international airports from the fleet of foreign passenger and cargo flights during the last three years and the current year; and
- (c) if so, the details thereof and the total revenue generated from these airports during the last three years, airport/ year-wise?

Building an international airport in Agra

3528 # **Dr. Anil Jain:**

Will the Minister of **Civil Aviation** be pleased to state:

- the details of the plan of Government to build an international airport in Agra;
- the efforts being made by Government to increase the passenger amenities at Kheria Airport located in Agra; and
- the number of airports in the country from where direct flights to Agra Airport have begun and the plan to increase number of flights?

Status of UDAN Scheme

3529 # **Dr. Anil Jain:**

Will the Minister of **Civil Aviation** be pleased to state:

- the details of UDAN Scheme and persons/airlines who have been given financial incentive under this scheme;
- the benefits available to the passengers under the said scheme; and
- whether the number of air passengers have increased due to the UDAN Scheme?

Upgradation of airport infrastructure in Tamil Nadu

3530 **Shri Tiruchi Siva:**

Will the Minister of **Civil Aviation** be pleased to state:

- whether Government proposes to expand airports and upgrade aviation infrastructure in the State of Tamil Nadu and if so, the details thereof; and
- the details of progress made for each of these projects currently underway in Tamil Nadu along with the funds allocated, and funds spent, project-wise?

Bilaspur-Delhi-Bilaspur air service

3531 # **Shri Vivek K. Tankha:**

Will the Minister of **Civil Aviation** be pleased to state:

- whether Bilaspur-Delhi-Bilaspur air service is operational under UDAN (Ude Desh ka Aam Nagrik) scheme;
- if so, the reasons for fixing the base fare at ₹ 9777 even after Viability Gap Funding (VGF) subsidy; and
- whether Government will make any special provision for monitoring and controlling the fares of flights operating under the UDAN scheme?

Bilaspur-Indore-Bilaspur Flight

3532 # **Shri Vivek K. Tankha:**

Will the Minister of **Civil Aviation** be pleased to state:

- the reasons for discontinuing the Bilaspur-Bhopal-Bilaspur flight, three years back, which was started under the UDAN scheme;
- the number of passengers travelled along with the dates of their travelling in the Bilaspur-Indore-Bilaspur flight and the fares fixed by the Alliance Air Company on these dates;
- whether the Bilaspur-Indore flight was started only in lieu of the closure of the Bilaspur-Bhopal flight; and
- if so, the reasons for discontinuing the Bilaspur-Indore-Bilaspur flight now?

New civil enclave in Purnia, Bihar

3533 Shri Sushil Kumar Modi:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether location and profile of acquired land for new civil enclave in Purnia does not match with plan forwarded by Airports Authority of India (AAI), if so, details thereof;
- (b) the limitations associated with the new land in terms of apron capacity, passenger handling capacity and details of infrastructural constraints thereof;
- (c) whether acquired land location would require a longer connectivity from State Highway (SH65);
- (d) whether AAI has requested for additional land and increased highway connectivity to the civil enclave, if so, details thereof; and
- (e) whether Bihar Government has responded to the demands and agreed to do the same, details thereof?

Measures to cap airfare

3534 Smt. Jebi Mather Hisham:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government will adopt measures to cap the price of air tickets as part of regulating the ticket prices especially during holidays/festival seasons;
- (b) whether it has come to the notice of Government that private airlines are exorbitantly charging for air tickets at their discretion; and
- (c) whether a Regulatory Board will be established to control the ticket fare?

Krishi UDAN Scheme

3535 Shri Ayodhya Rami Reddy Alla:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the numbers of flights operated and cargo handled (in tonnes) route-wise/ airport-wise across all routes in the country in Financial Year 2020-21 and Financial Year 2021-22; and
- (b) the number of flights operated and cargo handled (in tonnes) in the country in FY2020-21 and FY2021-22, details of new routes being included under the Krishi-UDAN Scheme?

Criteria for determining airworthiness of aircrafts

3536 Dr. Kirodi Lal Meena:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government is aware that many of the private airlines operating in the country are technologically archaic and if so, the details thereof;
- (b) whether Government has any criteria for determining the airworthy conditions of aircraft including its lifespan and if so, the details thereof; and
- (c) whether several old aircrafts of various airlines were unable to meet basic operational criteria and if so, the details thereof?

Arrangements for the booking of Krishi UDAN

3537 # Shri Aditya Prasad:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the instructions in place and arrangements made for the booking of Krishi UDAN from

- the airports and for providing other facilities therein, the details thereof;
- (b) whether this facility is also being provided from public service centres also for easy and quick booking and for connecting farmers of rural areas with it; and
- (c) if so, the details thereof and if not, the reasons therefor?

Concession or assistance to farmer and producer under Krishi UDAN in Jharkhand

3538 # **Shri Aditya Prasad:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of airports in the State of Jharkhand from where flights for Krishi UDAN are available and whether there is any proposal to expand this network in the near future;
- (b) if so, the details thereof;
- (c) whether there is any scheme related to providing any concession or assistance in respect of category of farmer and producer in the fare structure of agricultural flights, if so, the details thereof; and
- (d) the number of flights scheduled to take the products of Jharkhand to the international markets, the details thereof?

Increase of number of flights from Kerala to UT of Lakshadweep

3539 **Dr. C.M. Ramesh:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government proposed to increase the number of existing flights from Kerala to Union Territory of Lakshadweep to attract more tourists to visit that place, if so, details thereof and if not, the reasons therefor; and
- (b) the details of air passengers who visited UT of Lakshadweep from Kerala by air in different airlines during the last three years?

Privatisation of airports

3540 **Shri Pabitra Margherita:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government proposes to privatise more airports as part of proposed monetisation, if so, the details thereof; and
- (b) the amount of revenue that Government expects to earn from the privatisation of these airports?

Smart power fencing around all airports

3541 **Dr. Kanimozhi NVN Somu:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has provided Integrated Smart Power Fencing around all international and domestic airports in the country;
- (b) if so, the details thereof and the total amount spent in the last five years, year-wise and airport-wise;
- (c) whether Government has spent adequate funds in the last five years for the installation and commissioning of fire safety equipments and fire engines to ensure safety of all the airports in the country; and
- (d) if so, the details thereof and the funds allocated airport-wise in this regard?

Airports operated by private companies

3542 # **Shri Sandeep Kumar Pathak:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of airports handed over to private companies in the country during the last five years, details thereof, year-wise;
- (b) the profit/loss details of all the airports of the country during the last five years and names of the operators for respective year, year-wise, the details of the total tax/fee etc. given by the operator company to Government from all these airports during the said period, year-wise; and
- (c) details of all the agreements signed by the former and present private operator companies with Government for the operation of Delhi, Mumbai, Ahmedabad, Guwahati and Bengaluru Airports?

Airport privatisation

3543 **Shri Jawhar Sircar:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the suggestions of the representatives of Finance Ministry and Niti Aayog during the discussion of the PPA;
- (b) the reasons these were not considered and six airports handed over to one operator;
- (c) the amount of the fees and charges the airport operator has hiked in these 6 + 1 including Mumbai airports since takeover; and
- (d) how much Government has gained from these seven airports and the plan for Kolkata Airport?

NABH Nirman Scheme

3544 **Shri Iranna Kadadi:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details on the funds allocated, disbursed and spent on the Nextgen Airports for Bharat (NABH) Nirman Scheme since its launch;
- (b) the details on the number of new airports established in the last three years under the scheme;
- (c) whether Government has set up a monitoring system for the periodic assessment of the scheme; and
- (d) if so, the details thereof and if not, the reasons therefor?

Domestic production of coal

3545 # **Shri Narhari Amin:**

Will the Minister of **Coal** be pleased to state:

- (a) whether it is a fact that the domestic production of coal has increased in the last few years;
- (b) if so, the per cent by which there has been a total increase in the domestic production of coal in the last two years;
- (c) whether any kind of coal is produced in Gujarat; and
- (d) if so, whether there has been an increase in the production of coal in Gujarat also, and the details thereof?

Coal royalty

3546 **Shri Parimal Nathwani:**

Will the Minister of **Coal** be pleased to state:

- (a) the amount of royalty paid to various State Governments by the Coal India Ltd (CIL) and its subsidiaries during each of the last three years and the total amount of royalty outstanding at present, subsidiary and State/UT-wise;
- (b) whether some State Governments have requested Government to direct the CIL and its subsidiaries for timely payment of outstanding amount of royalty, if so, the details thereof and the action taken/being taken by Government in this regard; and
- (c) the time by when the aforesaid amount is likely to be paid to the State Governments?

Atmanirbhar Bharat Abhiyan under Ministry of Coal

3547 # **Dr. Anil Jain:**

Will the Minister of **Coal** be pleased to state:

- (a) steps taken by the Ministry to realize Atmanirbhar Bharat Abhiyan in coal sector;
- (b) benefits received since the beginning of auction of 41 coal blocks for commercial mining in 2020; and
- (c) exercises being undertaken by Government for development of the districts where these coal fields are located and generating employment for the local people?

Progress made under coal gasification

3548 **Shri Tiruchi Siva:**

Will the Minister of **Coal** be pleased to state:

- (a) whether it is a fact that Government aims to achieve coal gasification and liquefaction target of 100MT by 2030; and
- (b) if so, the progress made so far in this regard?

Coal mines

3549 **Dr. Ashok Kumar Mittal:**

Will the Minister of **Coal** be pleased to state:

- (a) whether Government has data on the number of operational and discarded coal mines in the country, State-wise details thereof;
- (b) whether Government has data on the number of rat hole mines that have come up in the country over the past three years, details thereof;
- (c) whether Government has data on the number of complaints received on the Khanan Prahari app to report incidents of illegal mining, details thereof; and
- (d) the measures taken by Government to keep a check on the overloading of trucks with coal beyond permissible limit and to limit the violation of law, details thereof?

Participation of Andhra Pradesh in auction of coal blocks

3550 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of **Coal** be pleased to state:

- (a) whether Government of Andhra Pradesh and its agencies/companies/power generation companies participated in the auction process for coal blocks/mines in the recently held coal blocks auction conducted by Government, if so, details thereof;
- (b) whether Government is contemplating any action against those States who did not

participate in the recently held coal auction but importing coal from foreign countries; and
 (c) if so, details thereof and if not, reasons therefor?

Transport infrastructure in coalfield areas

3551 Shri Ayodhya Rami Reddy Alla:

Will the Minister of **Coal** be pleased to state:

- (a) the details of presently functional rail infrastructure projects near coalfields;
- (b) whether any major rail infrastructure projects are under implementation, if so, the details thereof and the amount allocated and released for development of transport infrastructure in coalfield areas in the last three years; and
- (c) whether the amount allocated for Financial Year 2022-23 would be sufficient for the infrastructure projects, if so, the details thereof and if not, the reasons therefor?

Rehabilitation for people displaced by coal mining in Singrauli

3552 Smt. Ranjeet Ranjan:

Will the Minister of **Coal** be pleased to state:

- (a) the current status of land acquisition process for the three new Singrauli coal blocks (Bandha, Dhirauli and Suliyari) under the Right to Fair Compensation and Transparency in the Land Acquisition, Rehabilitation and Resettlement Act, 2013; and
- (b) whether Government has taken measures to rehabilitate and resettle the displaced individuals from the villages of Aamdand, Amraikhoh, Basi Berdah, Belwar, Sirsawah which are within the proposed Dhirauli, if so, the details thereof?

Incentives for developing coal gasification projects

3553 Shri Jaggesh:

Will the Minister of **Coal** be pleased to state:

- (a) whether it is a fact that Government is planning a policy framework to incentivize private sector companies for developing coal-gasification projects;
- (b) whether the policy will be aimed at providing capital subsidy, tax exemption, and assured availability of coal;
- (c) whether coal-gasification projects are being implemented on pilot basis by Government; and
- (d) if so, the details thereof, and the timeframe for the implementation of the policy?

Coal-gasification projects

3554 Shri Jaggesh:

Will the Minister of **Coal** be pleased to state:

- (a) whether it is a fact that despite increasing domestic coal-based power demand, Government expects surplus inventories that can be used for coal-gasification;
- (b) whether Government proposes a policy framework for developing coal-gasification projects;
- (c) whether Government is planning to implement coal-gasification projects on pilot basis; and
- (d) if so, the details thereof, and how soon the policy will be implemented for the development of coal-gasification projects?

High-end coal imported from abroad

3555 **Dr. M. Thambidurai:**

Dr. Kanimozhi NVN Somu:

Will the Minister of **Coal** be pleased to state:

- (a) whether it is a fact that Government depends on private companies for high-end coal imported from abroad;
- (b) the total quantity and value in INR of high-grade coal imported in the last five years, year-wise and the effective measures taken by Government to reduce the reliance on imported coal in future;
- (c) whether Government is facing any problem to take adequate measures to meet the demand and supply of high-grade coal for various industrial sectors, due to its commitment to reduce carbon foot prints; and
- (d) the remedial action taken by Government in this regard?

Thermal coal import

3556 **Dr. Santanu Sen:**

Will the Minister of **Coal** be pleased to state:

- (a) whether it is a fact that according to Union Minister of Coal, India will stop importing thermal coal from Financial Year 2023-24, if so, details thereof;
- (b) the details of the amount of thermal coal imported and produced in the country in last five years, year-wise;
- (c) the details of the amount spent on importing thermal coal in last five years, year-wise; and
- (d) details of the steps taken by Government to increase domestic thermal coal production in last five years, year-wise?

Commercial mining of coal

3557 **Shri Vikramjit Singh Sahney:**

Will the Minister of **Coal** be pleased to state:

- (a) number of allocation orders issued by Government for coal mines under commercial mining in last five years, State-wise;
- (b) details of Peak Rated Capacity and cumulative production capacity in million tonne per annum of coal mines allocated under commercial mining in last five years, State-wise;
- (c) details of annual revenue generated by coal mines under commercial mining in last five years, State-wise;
- (d) whether Government has asked utilities to import 6 per cent of their coal requirement until September, if so, details and reasons thereof; and
- (e) whether landlocked States like Punjab will get any subsidy for these imports as they are situated far from ports?

Coal production by the public and private companies

3558 # **Shri Sandeep Kumar Pathak:**

Will the Minister of **Coal** be pleased to state:

- (a) number of coal mines and the quantum of coal produced in such mines operated by public and private companies in country during the last five years;
- (b) quantum and the rate per metric tonne, at which this coal has been sold in the country and out of the country by mining companies during the said period, year-wise, State-wise,

company-wise and coal-category-wise details thereof;

(c) details of coal imported during the said period, country-wise, company-wise, year-wise; and

(d) details of coal mines allotted to Coal India Limited and private companies during the last five years, State-wise and year-wise?

Eco-park and coal museum in Odisha

3559 **Shri Niranjan Bishi:**

Will the Minister of **Coal** be pleased to state:

the details of the funds allocated for the eco-park and the coal museum built by the Mahanadi Coalfields Ltd. (MCL), a subsidiary of Coal India Limited, in the Orient Area of Ib Valley Coalfields, Jharsuguda, Odisha during each of the last three years?

Jobs for people displaced by coal mining

3560 **Shri Niranjan Bishi:**

Will the Minister of **Coal** be pleased to state:

(a) the number of people displaced due to the acquisition of land for coal mining;

(b) whether Government has any provision for providing jobs to the persons displaced because of the acquisition of land for mining work; and

(c) the number of cases for providing jobs to such displaced persons that are pending across the country and particularly Odisha?

Military school in Gujarat

3561 # **Shri Narhari Amin:**

Will the Minister of **Defence** be pleased to state:

(a) the total number of military schools being operated in the country, at present;

(b) the number of students who are studying in these schools;

(c) whether any military school is being run in the State of Gujarat as well;

(d) if so, the details thereof including location;

(e) whether it has been considered to set up new military schools in the country; and

(f) whether any new military school would be opened in the State of Gujarat also, if so, the details thereof?

Paid leaves for the armed forces

3562 **Shri Manas Ranjan Mangaraj:**

Dr. Prashanta Nanda:

Will the Minister of **Defence** be pleased to state:

(a) whether a policy measure is being sought to provide for greater days of paid leaves for the armed forces;

(b) if so, the details thereof, if not, the reasons therefor;

(c) whether the measure, if any, shall cover factions of the Central Armed Police Forces; and

(d) if not, the reasons therefor?

NCC training to girls

3563 **Shri Rajeev Shukla:**

Will the Minister of **Defence** be pleased to state:

- (a) whether it is a fact that many schools, colleges including universities do not provide National Cadet Corps (NCC) training to girls;
- (b) if so, the details thereof during the last five years and the current year and the reasons therefor; and
- (c) the steps taken/being taken to improve the institutional training imparted to the NCC cadets in schools and colleges?

Defence industrial corridor

3564 # **Shri Sanjay Singh:**

Will the Minister of **Defence** be pleased to state:

- (a) whether it is a fact that Government had planned to set up two defence industrial production corridors in the country in the year 2018;
- (b) if so, the details thereof;
- (c) the details of the investment, land acquisition, time schedule, actual status, funds allocated and released for the development and advancement of the corridors; and
- (d) the reasons for delay in the construction of corridor in the State of Uttar Pradesh and the percentage of work completed so far?

PPP projects for infrastructure development

3565 **Shri Harbhajan Singh:**

Shri Rajeev Shukla:

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) the details of Public Private Partnership (PPP) projects operating for the development of infrastructure in urban areas, State-wise, including in Punjab;
- (b) the nature of infrastructure development therein; and
- (c) the details of Foreign Direct Investment (FDI) for developing urban infrastructure during the last three years and the current year, State-wise and area-wise?

Draft Regional Plan 2041

3566 **Dr. Sonal Mansingh:**

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) whether there is any proposed Draft Regional Plan 2041 for National Capital Region;
- (b) if so, the details thereof;
- (c) the status of the proposed Draft Regional Plan 2041;
- (d) whether it will be mandatory that only those industries which run on PNG or CNG will be allowed in the region;
- (e) if so, the details thereof; and
- (f) the steps taken for ensuring availability of enough gas supply?

Removal of encroachment in Mehrauli, Delhi

3567 # **Shri Ram Nath Thakur:**

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) the area of land secured after removal of encroachment in Mehrauli area of Delhi in the

last February;

(b) the area of land, in acres, encroached upon in this area during the last decade;

(c) the agencies/officers responsible for not preventing encroachment;

(d) whether it is a fact that the officers responsible for prevention of encroachment get encroachment done after collecting illicit money; and

(e) the details of the action taken against the officers who failed to stop encroachment during the last decade?

Increasing slums in the country

3568 **Shri Sanjay Raut:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) whether Government has conducted any study to ascertain the reasons for the mushrooming growth of slum clusters and if so, the details thereof and the reaction of Government thereto;

(b) whether Government proposes to take concrete measures for providing basic facilities like electricity, water, sewerage and environmental facilities to the persons living in slum clusters in major metropolitan cities and if so, the details thereof;

(c) whether Government has allocated funds for the development and provisions of civic facilities to slum clusters in the country during the past three years; and

(d) if so, the details thereof?

Earthquake proof housing in the country

3569 **Shri Kartikeya Sharma:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) whether earthquake-prone areas in the country have been explored by Government, if so, details of the areas concerned, State-wise;

(b) the reforms made by Government in last three years in the field of disaster management to deal with a disaster like an earthquake;

(c) the efforts being made by Government to implement earthquake protection rules in building construction;

(d) whether earthquake protection norms are being followed in construction of new buildings in metropolitan cities;

(e) whether any campaign is being run by Government to make the general public aware of the importance of these rules; and

(f) if so, the details thereof?

Earthquake preparedness of urban areas

3570 **Smt. Vandana Chavan:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) whether Government has prepared earthquake vulnerability maps for urban cities and towns, so as to be alert of those areas that are more prone to the dangers of an earthquake;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Smart Cities Mission has devised an urban policy for earthquake preparedness and if not, the reasons therefor; and

(d) the steps Government is taking to increase the earthquake preparedness of urban areas?

Urban Employment Guarantee Scheme

3571 **Dr. V. Sivadasan:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the States that have implemented the Urban Employment Guarantee scheme and the dates on which they have been commenced;
- (b) whether Government is providing any assistance to the States for implementing the scheme;
- (c) if so, the details of the amount released during the last five years; and
- (d) whether Government is planning to start any Urban Employment Guarantee scheme?

Garbage management

3572 **Shri Sushil Kumar Gupta:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Ministry is aware of improper garbage management in various cities and towns of the country;
- (b) if so, the initiatives being taken by the Ministry to address the problem; and
- (c) the number of meetings held by senior officials of the Ministry with the officials of various State Governments in this regard in the last one year along with names of the States and the outcomes thereof?

Survey of urban houseless poor people in Tamil Nadu

3573 **Shri K.R.N. Rajeshkumar:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has conducted any survey of urban houseless poor people in Tamil Nadu and in other parts of the country and if so, the details thereof;
- (b) whether Government has received any proposal from Tamil Nadu and other States/Union Territories seeking financial assistance for land acquisition meant for housing schemes/projects;
- (c) if so, the details thereof; and
- (d) the action taken thereon?

Expansion of tier-2 cities

3574 **Shri M. Mohamed Abdulla:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether it is fact that the tier-2 cities in the country are going to gain more traction as desirable places to reside in the upcoming year as a result of the increasing economic activity and employment prospects; and
- (b) if so, the details about the action plan going to be taken by Government to help the tier 2 cities to expand more?

Control of district administration on PMAY(U)

3575 **Shri M. Mohamed Abdulla:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether incase the district administration controls the setting up of targets for the number of houses in an urban area under PMAY-U it will avoid the problems occurring due to the ineligible beneficiaries; and

(b) the reasons for not placing setting of urban area-wise target under the district administration control?

CSR for Swachh Bharat Mission (Urban) 2.0

3576 **Shri Dhananjay Bhimrao Mahadik:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) whether Government is successfully implementing Swachh Bharat Mission (Urban) 2.0 and Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 and if so, the details thereof;
- (b) whether funds have also been contributed by corporates through Corporate Social Responsibility (CSR) towards SBM-U and AMRUT-2.0;
- (c) if so, the details of funds collected and work done during the last two years, company-wise; and
- (d) the steps being taken by Government to formulate monitoring mechanism for utilisation of funds under the SBM-U 2.0 and AMRUT-2.0 effectively?

Production of crude oil and natural gas

3577 **Dr. John Brittas:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether crude oil production in the country has declined in the recent past;
- (b) if so, the details of the crude oil production during the last five years;
- (c) the details of the natural gas production during the last five years;
- (d) whether Government has any plans to increase production of crude oil and natural gas in the country; and
- (e) if so, the details thereof?

Government bungalows in Lutyens' Delhi

3578 **Dr. John Brittas:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the number of Government bungalows in Lutyens' Delhi;
- (b) the division of the bungalows as per different pools;
- (c) the number of bungalows where residents are overstaying with or without permission; and
- (d) the details thereof?

Status of urban development schemes

3579 # **Shri Neeraj Dangi:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the current status of the schemes being run by Government for the urban poor;
- (b) the State-wise details of the amount allocated and spent, especially for Rajasthan, under the urban development scheme during the last three years; and
- (c) whether any monitoring mechanism was put in place to oversee the funds allocated by Government to the States during this period, if so, the details of action taken under such monitoring mechanism?

Violation of Master Plan by shopkeepers in South Delhi

3580 Shri Naranbhai J. Rathwa:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether it is a fact that Delhi Development Authority (DDA) has been carrying out demolition and sealing drive in South Delhi for the past six months;
- (b) if so, the details thereof and reasons therefor;
- (c) whether it is also a fact that there are several showrooms and shops operating in “C” Block, Shivalik, South Delhi which is a residential area as per Master Plan and these shops fall within 100 meters of Shahji Tomb, a protected monument under Archaeological Survey of India; and
- (d) if so, the steps DDA is contemplating to seal such illegal shops and showrooms forthwith?

Construction of public toilets under SBA

3581 Shri Kamakhya Prasad Tasa:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether it is a fact that the lack of adequate public toilets in the country leads to poor sanitation;
- (b) if so, the details thereof;
- (c) the number of public toilets constructed during the last two years in Assam under Swachh Bharat Abhiyan (SBA); and
- (d) the amount of funds allocated, disbursed and utilized for Assam under Swachh Bharat Abhiyan (SBA) during the said period?

Beneficiaries of PMAY-U in Assam

3582 Shri Kamakhya Prasad Tasa:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of cities covered under Pradhan Mantri Awas Yojana – Urban (PMAY-U) in the State of Assam and its ease for the people of Assam to avail this scheme;
- (b) the details of the houses sanctioned and constructed and the amount of grant given to the State Government in this regard in each district of Assam, phase-wise;
- (c) the details of beneficiaries in the State who have been provided house in various phases under the Scheme so far; and
- (d) the details of upcoming projects under PMAY-U in Assam?

Management of sewage in Assam

3583 Shri Kamakhya Prasad Tasa:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether the management of garbage, waste and sewage is becoming a serious issue in the urban areas in Assam;
- (b) if so, the details thereof;
- (c) whether Government provides financial and technical assistance to Assam for establishment of garbage and sewage treatment plants;
- (d) if so, the details thereof during the last one year and current year, year-wise, city-wise in Assam;
- (e) whether Government has assessed or proposes to assess the progress of the work carried out in Assam in this regard; and

(f) if so, the details thereof?

Fire outbreak at waste treatment plant, Brahmapuram, Kochi

3584 **Smt. Jebi Mather Hisham:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether the waste treatment plant at Brahmapuram, Kochi has been set up in compliance with the Solid Waste Management Rules;
- (b) whether the recent fire outbreak at Brahmapuram plant which lasted for two weeks is an aftermath of the violation of the rules;
- (c) whether Government will conduct an enquiry regarding the fire outbreak at Brahmapuram; and
- (d) whether Government will adopt measures to ensure strict compliance of the rules for avoiding such mishaps in future?

Settlement of claims on PMAY-CLSS portal

3585 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether it is a fact that no funds for PMAY-CLSS for MIG are being released from the Ministry after its closing date of 31st January, 2021;
- (b) if so, the list of eligible beneficiaries whose subsidy claims were processed on the PMAY-CLSS portal before the closing date but presently pending at various stages due to non-release of funds by the Ministry;
- (c) whether the Ministry is considering to settle subsidy claims of eligible beneficiaries whose subsidy claims were processed on the PMAY-CLSS portal before the closing date and are presently pending at various stages; and
- (d) if not, the reasons therefor?

Implementation of PMAY-U in West Bengal

3586 **Smt. Mausam Noor:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the status of the implementation of Pradhan Mantri Awas Yojana—Urban (PMAY-U) and the details of the number of houses constructed in the country during the last five years, State-wise including the State of West Bengal;
- (b) whether under PMAY-U Government has set an objective of providing housing for all by 2022 in the State of West Bengal;
- (c) the details of total funds allocated and spent under the scheme so far, State-wise and year-wise; and
- (d) the number of beneficiaries belonging to Economically Weaker Sections (EWS), under the scheme, in the State of West Bengal?

Progress on metro projects in Jammu and Kashmir

3587 **Shri Gulam Ali:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the progress of Metro/Mono Rail projects in Jammu and Srinagar;
- (b) the timeline for completion of Metro projects and whether there are any delays, if so, the reasons therefor; and
- (c) whether there is any proposal to extend Metro Rail project to AIIMS Vijaypur, district

HQ Samba and Kathua?

Corruption in PM-UDAY

3588 # **Dr. M. Thambidurai:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the meaning of mask with reference to DDA's F. No. F1 (Misc.)2023/DDA/PM-UDAY/PC-103/HK-305 which refers to Delhi Development Authority PM-UDAY Processing Branch-103 Hauz Khas, New Delhi-110016 wherein reply to RTI application has been given ambiguously;
- (b) the khasra number of Property No. 111/9 of Kishangarh village, New Delhi-110070; and
- (c) the reasons behind leak of the information along with the phone number of those people who applied under PM-UDAY due to which registry is getting done by brokers by taking money, the details thereof?

GST on affordable housing

3589 **Shri Sanjeev Arora:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

the steps Government is taking to make affordable housing more cost efficient as recently input GST has been increased from 12 per cent to 18 per cent with credit not allowed against 1 per cent chargeable GST?

Buses per capita in Punjab

3590 **Shri Raghav Chadha:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of the number of buses per capita in Punjab and at the national level;
- (b) the steps taken by Government to promote mass rapid transit system in the State of Punjab; and
- (c) the allocation made to the State of Punjab under all the schemes of the Ministry?

Transparency in PMAY(U)

3591 **Shri Raghav Chadha:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of private sector stakeholders engaged by the Ministry for implementing PMAY(U) for better performance;
- (b) whether the CBI has registered a case against entities for alleged fraud related to the PMAY(U);
- (c) if so, the details thereof; and
- (d) the steps taken by the Ministry to ensure transparency and accountability in works undertaken for PMAY(U)?

Rail-based transit system on the Tambaram-Velachery corridor

3592 **Dr. Kanimozhi NVN Somu:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether the Chennai Metro Rail Limited (CMRL) has prepared the Detailed Feasibility and Project Report, for the establishment of a rail-based transit system for a total of 15.5 km in order to address the increasing traffic congestion on the Tambaram-Velachery

corridor;

(b) whether the Chennai Metro is planning to extend the existing Wimco Nagar-Chennai Airport stretch up to Kilambakkam and if so, the details thereof; and

(c) whether Government has initiated a feasibility study to link Corridor-5 to link Ambattur and Avadi, if so, the details thereof and the funds earmarked for the same?

Passenger friendly eating joints at metro stations

3593 Shri Anil Desai:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) whether it is a fact that in order to generate extra income and also for the convenience of metro users, metro administration has allowed opening of eating joints at the paid areas of major metro stations;

(b) if so, the names of the big brands who cater to the needs of the metro users;

(c) the terms and conditions to be followed by these eating joints for obtaining of licence and sale of the eatables and the facilities offered by metro to these licensees; and

(d) the details of the revenues generated by such activities?

Objective of the PM SVANidhi scheme

3594 Shri Deepender Singh Hooda:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) whether Government has achieved the objective for which PM SVANidhi scheme was launched and if so, the details thereof and if not, the corrective steps taken in this regard;

(b) the total number of loan applications received/ sanctioned and the loan amount released or disbursed to vendors under PM SVANidhi scheme during each of the last three years in the country, State-wise particularly in Haryana; and

(c) the total number of vendors targeted to be provided benefits under this scheme by December 2023?

Open defecation in the country

3595 Ms. Dola Sen:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) whether Government is cognizant of the fact that 19 per cent of Indian households do not use any toilet facility according to the NFHS survey 2019-21;

(b) whether Government has undertaken initiatives to address the issue of open defecation in the country;

(c) if so, the details thereof, if not, the reasons therefor;

(d) whether Government is collaborating with concerned stakeholders, including civil society organizations, to tackle the issue; and

(e) if so, the details thereof and if not, the reasons therefor?

Flood control and drainage projects in the State of Andhra Pradesh

3596 Shri Masthan Rao Beeda:

Will the Minister of *Jal Shakti* be pleased to state:

(a) whether Government has implemented any schemes for flood control and drainage in flood-prone areas;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether any flood control and drainage projects have been introduced in flood prone

areas of Andhra Pradesh;

(d) if so, the details thereof including the outcomes and benefits achieved and if not, the reasons therefor; and

(e) the details of other steps taken to achieve flood control and drainage in Andhra Pradesh?

Water conservation in Uttarakhand

3597 # **Dr. Kalpana Saini:**

Will the Minister of ***Jal Shakti*** be pleased to state:

(a) the details of important steps taken for water conservation in the country including in the State of Uttarakhand in the last three years, State-wise;

(b) the steps taken by Government to raise the groundwater level in the country; and

(c) the steps being taken by Government to improve the groundwater level in Uttarakhand?

Rainwater harvesting in Gujarat

3598 # **Shri Narhari Amin:**

Will the Minister of ***Jal Shakti*** be pleased to state:

(a) whether any policy has been formulated for rainwater harvesting in the country;

(b) whether any survey has been conducted by Government for rainwater harvesting;

(c) if so, the statistical details pertaining to rainwater harvested;

(d) the States where maximum rainwater harvesting is done; and

(e) the statistical details of rainwater harvesting in Gujarat?

Discharge of industrial wastewater into rivers

3599 **Shri Kartikeya Sharma:**

Will the Minister of ***Jal Shakti*** be pleased to state:

(a) the steps being taken by Government during the last three years to prevent the discharge of industrial wastewater directly into rivers;

(b) whether it is a fact that dirty water is discharged into rivers by industries without proper water treatment;

(c) if not, the number of such industries which have been identified for discharging water into rivers without treatment during the last three years and the action taken against these industries; and

(d) whether any such study has been conducted by Government, which shows that the water quality of rivers in the country has deteriorated in last three years?

Arsenic safe aquifers

3600 **Shri Neeraj Shekhar:**

Will the Minister of ***Jal Shakti*** be pleased to state:

(a) whether Government is giving special attention to groundwater quality including contaminants such as arsenic;

(b) if so, the details thereof;

(c) the details of 513 locations where exploratory wells tapping arsenic safe aquifers have been constructed, State-wise along with district-wise details in the State of Uttar Pradesh; and

(d) the details of fund allocated for the same during 2023-24?

Arsenic and fluoride contamination of water

3601 **Shri Neeraj Shekhar:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the details of long term and permanent efforts/steps being made/taken by Government to eradicate contamination of arsenic and fluoride in drinking water and groundwater in affected areas; and
- (b) the details of fund allocated for the said long term and permanent steps/schemes during 2023-24, scheme-wise and State-wise?

Depleting groundwater level

3602 **Smt. Vandana Chavan:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the various uses for which groundwater in the country is extracted for;
- (b) the number of States where usage of groundwater has crossed 100 per cent;
- (c) the total number of districts that are severely affected by declining water table; and
- (d) whether Government is taking any steps to reduce the dependence on groundwater and restore water table?

Involving women in water conservation projects

3603 **Shri Sushil Kumar Gupta:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether Government has taken any initiatives to link women, particularly rural women, with water conservation projects; and
- (b) if so, the details thereof?

Rainwater harvesting programme in Tamil Nadu

3604 **Shri K.R.N. Rajeshkumar:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether rainwater harvesting programme is being implemented by Government to address the problem of depleting groundwater level;
- (b) if so, the details thereof;
- (c) the details of the programmes being implemented in the State of Tamil Nadu;
- (d) the quantum of funds provided to the farmers for rainwater harvesting during the last five years;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Interlinking of River projects

3605 **Shri Parimal Nathwani:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the details of environmental resettlement and rehabilitation problems occurring in the implementation of Interlinking of River (ILR) projects including action taken thereon;
- (b) whether there are certain difficulties/impediments that Government has not been able to address in the implementation of ILR projects; and
- (c) if so, the details thereof along with the strategy chalked out in this regard?

Nirmal Bharat Abhiyan (NBA)

3606 **Shri Parimal Nathwani:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government has reviewed the Nirmal Bharat Abhiyan (NBA) to ensure the sanitation facilities particularly in rural, tribal and hilly areas of the country, if so, the details and outcome thereof; and
- (b) whether the generation of sewage is increasing in many States, if so, the details thereof during the current five-year plan period, State-wise and reasons therefor, and the steps taken by Government in this regard?

AIBP Programme

3607 **Dr. Ashok Kumar Mittal:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether the Accelerated Irrigation Benefit Programme (AIBP) scheme has performed poorly in the past few years;
- (b) the reasons for frequent changes in the strategy of Government to implement this scheme;
- (c) whether Government has come across any reports which shows the actual numbers of this scheme being a failure; and
- (d) whether Government is working on reducing the institutional weaknesses in the AIBP system?

Financial assistance for sanitation activities in rural areas

3608 # **Shri Deepak Prakash:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether any financial assistance has been received from private companies and Government undertakings under the activities being undertaken by Government in sanitation sector in the rural areas of Jharkhand, if so, the details thereof; and
- (b) whether Government proposes to invite Public Private Partnership (PPP) for the sanitation sector and drinking water supply in rural areas and if so, the details thereof, if not, the reasons therefor?

Households provided with tap water connections

3609 # **Shri Neeraj Dangi:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) the details of the districts facing scarcity of water across the country;
- (b) the State-wise number of such districts identified by Government;
- (c) whether Government has achieved its target of providing tap water connection to every household;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the details of the households provided with tap water connections at present under Jal Jeevan Mission, across the country, State-wise?

Water quality in river Krishna Basin, Karnataka

3610 **Shri Narayana Koragappa:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether it is a fact that River Krishna stretch from Yadurwadi to Zunjarwadi is identified as Polluted River Stretch (PRS), if so, details thereof;
- (b) whether River Krishna stretch from Tamadaddi to Chikkapadasalagi is identified as PRS, if so, details thereof;
- (c) whether River Malaprabha stretch from Khanapur to Ramdurg is identified as PRS, if so, details thereof;
- (d) whether River Kagina stretch from Shahabad to Hongunta is identified as PRS, if so, details thereof;
- (e) whether River Bhima stretch from Ganagapur to Yadgir is identified as PRS, if so, details thereof; and
- (f) the target date to restore water quality in the above five PRS?

Ropeway in Ghaziabad

3611 Dr. Anil Agrawal:

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) whether there is any proposal Government to develop direct connectivity with Ropeway between Ghaziabad Railway Station and New Bus Adda;
- (b) if so, the details thereof; and
- (c) by when it will be functional?

Number of beneficiaries under SBM (G)

3612 Dr. Sudhanshu Trivedi:

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government has compiled any data about the number of beneficiaries who are yet to be provided incentive amount for construction of toilets under the Swachh Bharat Mission (Gramin);
- (b) if so, the details thereof, State-wise; and
- (c) the total number of toilets targeted to be built under Swachh Bharat Mission (SBM) Phase I and toilets actually built under Phase I, year-wise?

Jal Jeevan Mission (JJM) in Karnataka

3613 Shri G.C. Chandrashekar:

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the steps taken by Government to achieve the targets fixed under the Jal Jeevan Mission (JJM) in Karnataka;
- (b) the details of tap water connections given under JJM in Karnataka, district-wise;
- (c) whether Government has sanctioned sufficient funds to Karnataka to provide tap water connections in rural areas; and
- (d) if so, the details of funds allocated to the State of Karnataka during the last three years and the current year, year-wise?

Polluted stretch on river Godavari

3614 Shri V. Vijayasai Reddy:

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether it is a fact that Rayanpeta to Rajahmundry stretch on River Godavari in the State of Andhra Pradesh has been identified as one of the polluting stretches in the country;

- (b) if so, details thereof;
- (c) the steps taken by Government to clean the above stretch and by when the work is going to be completed;
- (d) whether there is any plan to have Namami Godavari project on the lines of Namami Ganga; and
- (e) if so, the details thereof?

Progress of Jal Jeevan Mission

3615 Shri Derek O' Brien:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether it is a fact that as of March this year, only 50 per cent of the rural households have been covered under the Jal Jeevan Mission (JJM);
- (b) if so, the reasons for such low coverage; and
- (c) the steps being taken to speed up the process of ensuring 100 per cent coverage to rural households and the details thereof?

Dams in eco-sensitive zone

3616 Shri Abdul Wahab:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the number of functional dams in the country, State-wise;
- (b) the details of dams built/under-construction in the ecologically sensitive zone;
- (c) the proposals dropped due to lack of environmental sustainability;
- (d) whether Government is aware that the proposal of building over 1,400 check dams in the western ghats is not environmentally viable; and
- (e) if so, the details thereof?

Pradhan Mantri Krishi Sinchayee Yojana

3617 Shri Abdul Wahab:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the data on agricultural land irrigated under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) in the last five years, year-wise and State-wise;
- (b) the number of farmers benefitted under this scheme;
- (c) the per centage of agricultural land yet to be irrigated or remains unirrigated, State-wise;
- (d) whether it is a fact that actual expenditure falls short by over 50 per cent against the allocated amount in 2021-22 for this scheme; and
- (e) if so, the reasons therefor?

Kishau dam project

3618 # Ms. Indu Bala Goswami:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether the electricity generated from the proposed Kishau dam project on Tons river at the border of Uttarakhand and Himachal Pradesh will equally be distributed between the two States;
- (b) if so, the details thereof; and
- (c) the per centage of the cost of the said project to be borne by the Central Government and the other beneficiary States?

Women-owned enterprises in West Bengal

3619 **Smt. Shanta Chhetri:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) the details of the women-owned enterprises in the State of West Bengal registered on Udyam Registration Portal; and
- (b) the details of the loan disbursed under the Prime Minister Employment Generation Programme (PMEGP) to women-owned projects in West Bengal?

Promotion of coir products in the country

3620 **Shri Sanjay Raut:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether sale of coir and coir products is through Coir Board showroom and sales outlets;
- (b) if so, the number of outlets which Government has set up throughout the country for selling coir products;
- (c) whether the reach of coir products is very limited and confined to only Metros and major cities and if so, steps Government will take to tap domestic market which has huge potential for coir products; and
- (d) whether there is any proposal to increase the number of outlets, if so, the details thereof?

Conduct of study for MSMEs

3621 **Shri S. Selvaganabathy:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether Government has conducted any study or analysis of current fiscal health and recovery of Micro, Small and Medium Enterprises (MSMEs) and if so, the details thereof;
- (b) whether Government has conducted any forensic audit of the impact of the schemes and beneficiaries who availed the stimulus package offered in the wake of COVID-19 Pandemic and if so, details thereof;
- (c) the details of the steps being taken by Government to onboard MSMEs on digital platforms;
- (d) the manner in which MSMEs are being supported to gain access to international markets; and
- (e) the steps taken by Government to remove barriers in credit flow for MSMEs?

Closure of small industries

3622 **Shri Tiruchi Siva:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether a large number of small industries have been closed in various States of the country;
- (b) if so, the number of such industries that have been closed and the reasons behind their closure, State/UT-wise during the last three years and the current year; and
- (c) the steps taken by Government to revive them?

REPLAN Scheme

3623 **Dr. Ashok Kumar Mittal:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) the aims and objectives of the project REPLAN (Reducing Plastic in Nature);
- (b) whether Government has been able to achieve its objectives under project REPLAN;
- (c) the details of the activities undertaken under the project REPLAN; and
- (d) the total amount of revenue generated by Government under project REPLAN?

Financial support to MSMEs

3624 **Smt. Ranjeet Ranjan:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) the status of the delayed payments pending to MSMEs, estimated to be around INR 10.7 lakh crore according to a report from Global Alliance for Mass Entrepreneurship;
- (b) the steps taken by Government to address the challenges related to compliance for returns, registrations, invoices, goods movement as well as IT, which requires the use of the GST portal;
- (c) whether Government is considering to make the Open Credit Enablement Network accessible to MSMEs; and
- (d) if so, the details thereof and if not, the reasons therefor?

Employment opportunities for the rural artisans

3625 **Shri Sujeet Kumar:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether any initiatives have been undertaken by the Khadi and Village Industries Commission (KVIC) in Aspirational Districts of the country for promotion of livelihood and employment opportunities for the rural artisans in the country; and
- (b) if so, the details thereof and if not, the reasons therefor?

Status of centrally funded traditional industrial clusters in Odisha

3626 **Shri Sujeet Kumar:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) the number of centrally funded traditional industrial clusters in the State of Odisha, district-wise;
- (b) whether Government has considered the proposal of the State Government of Odisha to establish 50 Scheme of Fund for Regeneration of Traditional Industries Clusters in the State for the promotion of traditional industries;
- (c) if so, the status of the establishment; and
- (d) if not, the reasons therefor?

Upliftment of MSMEs

3627 # **Smt. Darshana Singh:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) the amount of Micro, Small and Medium enterprises (MSMEs) outstanding on the big industries post-demonetization till the current financial year;
- (b) the major schemes of Government for the upliftment of MSMEs in the State of Uttar Pradesh;

(c) the improvement in the financial conditions of MSMEs due to implementation of the above schemes and the details thereof; and

(d) the action plan drawn for encouragement, empowerment, financing and technological upgradation of MSMEs in the State of Uttar Pradesh and the details thereof?

Women-owned MSMEs

3628 **Shri Derek O' Brien:**

Will the Minister of **Micro, Small and Medium Enterprises** be pleased to state:

(a) whether Government is aware that women-owned MSMEs are as low as 20 per cent as compared to men-owned MSMEs which stand at 80 per cent;

(b) if so, the steps being taken to encourage more women to start their own enterprises and details thereof;

(c) whether it is a fact that Indian women entrepreneurs receive only 27 per cent credit equivalent of their bank deposits, compared to the 52 per cent received by men; and

(d) if so, the steps being taken to improve women entrepreneurs access to credit and details thereof?

Revenue generation in mining sector

3629 **Dr. Sasmit Patra:**

Will the Minister of **Mines** be pleased to state:

(a) the total revenue through various categories raised and generated in the mining sector of the country since 2017 till date, State-wise, year-wise and category-wise;

(b) the total revenue that was retained by the Centre, year-wise since 2017 till date; and

(c) the total revenue that was provided to the States, year-wise and State-wise since 2017 till date?

Pradhan Mantri Khanij Kshetra Kalyan Yojana

3630 # **Shri Ajay Pratap Singh:**

Will the Minister of **Mines** be pleased to state:

(a) whether State Governments have identified high priority and general priority areas under the Pradhan Mantri Khanij Kshetra Kalyan Yojana;

(b) if so, the list of high priority and general priority village-tehsil of Singrauli, Sidhi and Shahdol districts of Madhya Pradesh;

(c) whether list of high priority families or individuals of Sidhi, Singrauli, Shahdol districts has been prepared; and

(d) if so, the village-tehsil wise details thereof?

Oil spill

3631 **Shri Masthan Rao Beeda:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

(a) whether Government has taken any steps to ensure that spillage of oil by foreign and Indian vessels for importing oils to India is affecting marine life;

(b) if so, the details thereof;

(c) whether Government has any plans to protect marine life in case of an oil spill by a vessel carrying crude oil to India; and

(d) if so, the details thereof and if not, the reasons therefor?

Biofuel policy

3632 **Shri Sandosh Kumar P:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the current bio-fuel policy of Government;
- (b) whether Government is aware of the harmful effect of blending ethanol with petrol as part of bio-fuel policy;
- (c) whether Government is planning to reduce the impact of ethanol on carbon dioxide emission; and
- (d) if so, the details thereof?

Use and productivity of alternate fuels including ethanol blended fuel

3633 **Smt. Shanta Chhetri:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the steps taken by Government to explore alternate fuels including ethanol blended fuel;
- (b) whether Government has chalked out a plan to increase use and productivity of alternate fuels i.e. ethanol blended fuel;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether increase in alternative fuel use will provide us energy security and reduce carbon emissions; and
- (e) if so, the details thereof?

Business expenses policy

3634 # **Shri Ram Nath Thakur:**

Will the Minister of *Petroleum and Natural Gas* be pleased to refer to answer to unstarred Question 1245 given in the Rajya Sabha on 13th February, 2023 and state:

- (a) the details of the business expenses policy under the provisions of which expenses of Chief Vigilance Officer (CVO) are being borne; and
- (b) whether the employees appointed on deputation are entitled for business expenses under the same policy?

Requirement of LPG, PNG, CNG and diesel in the country

3635 # **Shri Narain Dass Gupta:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the current requirement of LPG, PNG, CNG and diesel in the country;
- (b) the quantum of LPG, PNG, CNG and diesel being produced in the country and quantum of the same being imported from other countries to meet the requirements; and
- (c) the details of the steps being taken by Government to reduce imports?

Rehabilitation of petrol pump dealers by Government/oil corporations

3636 # **Shri Satish Chandra Dubey:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether many retail outlets on National Highways/State Highways of oil PSUs in the country have become or are going to become unviable/unprofitable due to construction of flyovers in front of such petrol pumps, resulting in road closures etc.;
- (b) if so, whether Government/oil corporations has made any programme for the rehabilitation of such dealers; and

(c) if so, the time by when necessary instructions/policies would be issued and steps would be taken?

Security and safety in Barauni refinery

3637 **Shri Rakesh Sinha:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether it is a fact that there was blast in Barauni refinery in 2021 which led to injury of 19 people;
- (b) the final report and the reasons for the said blast;
- (c) the steps which have been taken to protect the environment and hazards inherent in the nature of work; and
- (d) the present status of security and safety in the refinery campus?

Investment in Barauni refinery

3638 **Shri Rakesh Sinha:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the total investment in the Barauni refinery since 2020;
- (b) how much of that has been used;
- (c) the number of man days such investment created;
- (d) the projects which could not be completed;
- (e) if so, the reasons for non-completion of such projects?

Use of CNG/PNG to control pollution in Rajasthan

3639 # **Shri Rajendra Gehlot:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government is planning to promote the use of CNG/PNG to control pollution in the State of Rajasthan, if so, the details thereof;
- (b) the districts of Rajasthan where such CNG/PNG facility has been provided till date; and
- (c) whether Government proposes to start CNG/PNG facilitation centres in Rajasthan, if so, the district-wise details thereof?

CAG report on Water Injection Operations in Western Offshore, ONGC

3640 **Dr. V. Sivadasan:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government has taken any action on Report no. 19 of 2021 (Compliance Audit) of the CAG on Water Injection Operations in Western Offshore, ONGC, Ministry of Petroleum and Natural Gas and the action taken on the Audit Report;
- (b) the approximate quantity of crude leaking per day, endangering environment and fishing;
- (c) the name of the companies engaged in construction and maintenance of pipelines and progress report of the work; and
- (d) whether there is any proposal to replace the dilapidated pipelines for ensuring safety and revenue?

Setting up of CNG pumps

3641 **Shri K.R.N. Rajeshkumar:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the details of the criteria fixed for setting up of CNG pumps in the country;
- (b) whether CNG pumps are likely to be set up in each State of the country;
- (c) if so, the details of the action plan and the target fixed for this purpose in the States of the country, State- wise including Tamil Nadu;
- (d) the details of the number of pumps which are currently in operation, State-wise including in Tamil Nadu; and
- (e) the details of CNG consumption in the country during each of the last five years?

BS-VI fuel for the country

3642 **Shri M. Mohamed Abdulla:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government has proposed to introduce BS-VI fuel throughout the country;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) whether Government has proposed to introduce biofuels in the country and the details thereof?

Provision of clean cooking fuel to all households

3643 **Shri S. Selvaganabathy:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether there is a reduction in domestic natural gas production and increase in consumption demand;
- (b) if so, the reasons for reduction in domestic natural gas production;
- (c) whether Government has prepared five-year action plan for reducing crude oil imports, increasing petroleum product exports and job creation in the sector;
- (d) if so, the details thereof;
- (e) whether Government proposes to renew their focus to achieve the goal of providing clean cooking fuel to all households by the next year; and
- (f) if so, the action taken by Government?

Relocation of BPCL pipelines in Kannur Railway Station

3644 **Dr. John Brittas:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether it is a fact that the construction of platforms 4 and 5 in Kannur Railway Station has been stagnated for want of removal of Bharat Petroleum Corporation Limited (BPCL) pipelines lying beneath the land earmarked for new platforms;
- (b) whether it is also a fact that BPCL had earlier agreed in principle to shift the petroleum pipelines and later backtracked from the plan;
- (c) if so, the details thereof and reasons therefor; and
- (d) the target dates for shifting the pipelines?

Gas connections under the Ujjwala Yojana to women living below the poverty line

3645 # **Ms. Kavita Patidar:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government proposes to increase the number of gas connections to women living below the poverty line under the Ujjwala Yojana;
- (b) if so, the number of gas connections in Madhya Pradesh, district-wise; and
- (c) if not, whether Government will consider any such proposal in the future?

Plan to open new petrol pumps in the country

3646 # **Shri Mithlesh Kumar:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether a plan has been formulated by Government to open new petrol pumps all over the country;
- (b) if so, by when its notification is likely to be published; and
- (c) whether all those petrol pumps have been made operational for which offer for setting up was made previously, if so, the details thereof and if not, the reasons therefor?

LPG agencies having more than 15000 connections

3647 # **Shri Mithlesh Kumar:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the number of LPG distribution agencies having more than 15000 LPG connections at present;
- (b) whether Government proposes to open new LPG agencies in areas where LPG agencies have more than 15000 connections; and
- (c) if so, by when the notification of this intent is likely to be published?

Shortfall in the production of crude oil

3648 # **Shri Neeraj Dangi:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the details of shortfall recorded in the production of crude oil during the last two years;
- (b) whether efforts are being made by Government to increase the potential of old oil fields in the country by reviving them with the help of new technologies, if so, the details thereof;
- (c) by when the requirement of crude oil in the country is likely to be met completely by Government by means of domestic resources; and
- (d) the steps taken by the companies such as Oil India, ONGC etc., to substantially increase indigenous crude oil exploration and production?

Measures to ensure reduction in LPG price

3649 **Smt. Jebi Mather Hisham:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government will take steps to reduce the price of LPG in the wake of decline of crude price;
- (b) whether Government intends to provide LPG cylinders to BPL families at subsidised rate; and
- (c) whether Government will take steps to restore the subsidy in the form of cash transfers to bank accounts, including the arrears?

Reintroduction of wearing masks

3650 **Shri Harbhajan Singh:**

Will the Minister of ***Civil Aviation*** be pleased to state:

- (a) whether there is any proposal to reintroduce mandatory provision of wearing masks in flights in view of increasing cases of H3N2 virus and COVID-19 cases; and
- (b) if so, the details thereof?

Fuel prices

3651 **Shri Akhilesh Prasad Singh:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) the details regarding fuel prices in the country, year-wise;
- (b) whether Government has planned to deal with the recent steep rise in fuel prices by increasing import and providing subsidies to the population reeling with a financial crisis;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor;
- (e) whether Government has assessed the impact of the rise in fuel prices on other industries and its effect on the price of essential products;
- (f) if so, the details thereof; and
- (g) the steps taken to reduce fuel prices during the last five years?

Refill under PMUY

3652 **Shri Akhilesh Prasad Singh:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) whether in the last financial year, 90 lakh beneficiaries of Pradhan Mantri Ujjwala Yojana (PMUY) did not refill their cylinders;
- (b) if so, the reasons therefor;
- (c) whether over 1 crore beneficiaries refilled their cylinders only once; and
- (d) if so, the reasons therefor?

Pratyaksh Hanstantrit Labh (PaHaL) Scheme

3653 **Shri Abir Ranjan Biswas:**

Dr. Santanu Sen:

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) the details of amount of funds allocated and utilized under Pratyaksh Hanstantrit Labh (PaHaL) Scheme in last five years, year-wise, State-wise, district-wise for West Bengal;
- (b) the number of beneficiaries especially women and Scheduled Caste (SC) and Scheduled Tribe (ST) individuals of the Pratyaksh Hanstantrit Labh (PaHaL) Scheme in last five years, year-wise, State-wise, district-wise for West Bengal;
- (c) whether Government has conducted any socio-economic impact evaluation of the scheme in last five years, if so, details of the report, year-wise, State-wise; and
- (d) if not, whether Government is planning to do so, if so, details thereof with timeline?

Conservation of petroleum products

3654 **Shri Pabitra Margherita:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) the steps being taken by Government for the conservation of petroleum products and their effective utilization;
- (b) the steps being taken by Government to reduce India's dependence on imported crude oil; and
- (c) the details of crude oil and gas reserves explored by public and private sector companies in Assam and the quantum of crude oil and gas found and extracted from these blocks during the last two years, company-wise?

Policy on biofuels

3655 **Dr. Sudhanshu Trivedi:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the present status of Government policy for biofuels blending in petrol, the details thereof;
- (b) the proven environmental benefits of biofuel blending and whether there is any authentic data/survey available; and
- (c) whether such fuels harm the life of vehicle engines?

Ethanol blended petrol programme

3656 **Dr. Santanu Sen:**

Shri Abir Ranjan Biswas:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the details of the funds allocated and utilized under Ethanol Blended Petrol Programme (EPB Programme) in last five years, year-wise, State-wise;
- (b) the details of the steps taken by Government to increase ethanol production in the country;
- (c) the details of the Oil Marketing Companies (OMCs) which procured ethanol from domestic sources at prices fixed by Government in last five years, year-wise, State-wise; and
- (d) the amount of ethanol produced from sugarcane, maize, bajra, fruit and vegetable waste respectively in last five years, year-wise, State-wise?

Ethanol bio-refineries

3657 **Shri Vikramjit Singh Sahney:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether it is a fact that India will contribute 25 per cent of global fuel demand by 2040 and achieve 20 per cent ethanol blending in petrol by 2025 as per Government, if so, details thereof with timeline;
- (b) whether Government is also setting up five 2G ethanol biorefineries in places, including, Panipat (Parali) in Haryana, Bathinda in Punjab, Bargarh (Parali) in Odisha, Numaligarh (Bamboo) in Assam and Devangere in Karnataka;
- (c) if so, details of time required to complete above ethanol bio-refineries with financial outlay; and
- (d) details of amount of ethanol produced in the country in last five years, year-wise, State-wise?

Logistical Supply Chain Deviations

3658 **Dr. Fauzia Khan:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government is aware of the additional costs being incurred by public sector oil marketing companies due to a deviation in logistic plans to transport of motor spirit and high speed diesel;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government intends the commissioning of an exercise to strengthen the location-wise monitoring of such deviations; and
- (d) if so, details thereof and if not, whether there is a suitable intervention to avoid such

deviations?

Crude oil imports

3659 **Shri Jawhar Sircar:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) the total crude oil import in the last three Financial Years including the current financial years;
- (b) the imports from the top five countries in these three years;
- (c) how much was re-exported and in what form; and
- (d) the details of companies engaged in these in 2022 and Government's views on this?

National Gas Grid

3660 **Shri Iranna Kadadi:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) the details of the funds allocated, disbursed, and spent on the National Gas Grid Project;
- (b) whether Government audits and monitors the progress of the scheme at regular intervals, details thereof;
- (c) whether there exists a project monitoring structure that unites all stakeholders so that the project can be monitored and executed on schedule and with the proper interventions, if so, the details thereof, if not, the reasons therefor; and
- (d) whether Government plans on introducing a policy for better reach of pipelines in the remote areas of Karnataka under the National Gas Grid Project, the details thereof?

Latest data on BPL population

3661 **Shri Sandosh Kumar P:**

Will the Minister of **Planning** be pleased to state:

- (a) the latest statistics of the people living Below Poverty Line (BPL) in each State and Union Territory;
- (b) whether there is any reduction in the number of people Living Below Poverty Line for the last three years;
- (c) the indicators which are used for calculating the BPL/APL Category;
- (d) whether Government has any plan to change the criterion for measuring poverty line; and
- (e) if so, the details thereof?

Sustainable Development Goals (SDGs)

3662 **Shri Vaiko:**

Will the Minister of **Planning** be pleased to state:

- (a) whether any review has been made about meeting of the indicators of Sustainable Development Goals by the target year 2030;
- (b) if so, the details thereof;
- (c) whether all the indicators of SDG will be achieved and if not, the indicators which will not be reached by the deadline of 2030 in the country, State-wise; and
- (d) the efforts made to meet the critical indicators, especially, access to basic services, reducing anaemia, child mortality, tobacco use etc., by the target date, details thereof?

Human development index of SCs and STs

3663 **Smt. Phulo Devi Netam:**

Will the Minister of **Planning** be pleased to state:

- (a) whether it is a fact that Human Development Index of Scheduled Castes (SCs) and Scheduled Tribes (STs) is less as compared to that of the country, if so, the details thereof;
- (b) the details of indicators wherein SCs and STs lag behind in Human Development Index along with the reasons therefor; and
- (c) whether Government proposes to formulate any special action plan to enhance the Human Development Index of SCs and STs, if not, the reasons therefor?

Targets set under MDGs for SCs and STs

3664 **Smt. Phulo Devi Netam:**

Will the Minister of **Planning** be pleased to state:

- (a) whether India has achieved various targets set under the Millennium Development Goals (MDGs);
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the performance of Scheduled Castes (SCs) and Scheduled Tribes (STs) on the targets set under MDGs, State-wise; and
- (d) the steps taken by Government during the last three years and the outcome thereof to ensure achievement of targets set under MDGs?

Asset Monetisation

3665 **Shri Mallikarjun Kharge:**

Will the Minister of **Planning** be pleased to state:

- (a) whether it is a fact that Government has set a target of ₹ 1.62 lakh crore for asset monetisation in Financial Year 2023;
- (b) if so, details of target set and achieved so far, Ministry-wise;
- (c) whether Government is on track to achieve its target;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Assessment of the States poverty level

3666 # **Shri Narain Dass Gupta:**

Will the Minister of **Planning** be pleased to state:

- (a) the names of the States and Union Territories;
- (b) whether the NITI Aayog recently assessed the poverty level of the States;
- (c) if so, the details thereof, State-wise;
- (d) whether Government will run a special program to bring the poor States at par with the rich States; and
- (e) if so, the details thereof?

Gati Shakti Yojana

3667 # **Dr. Sumer Singh Solanki:**

Ms. Kavita Patidar:

Will the Minister of **Planning** be pleased to state:

- (a) the purpose of Government behind launching the Gati Shakti Yojana;

- (b) the details of the works and schemes to be undertaken under the said Yojana; and
 (c) whether any special provisions have been made for the State of Madhya Pradesh in this yojana?

Schemes launched for the aspirational districts in MP

3668 # **Dr. Sumer Singh Solanki:**

Will the Minister of *Planning* be pleased to state:

- (a) the details of the schemes launched by Government for aspirational districts;
 (b) the details of the works and schemes included in the said scheme; and
 (c) the number of districts of Madhya Pradesh (MP) which have been included in the said scheme?

Centrally Sponsored Schemes

3669 # **Dr. Kirodi Lal Meena:**

Will the Minister of *Planning* be pleased to state:

- (a) the details of Centrally Sponsored Schemes and Central Sector Schemes being implemented by Government in Rajasthan during the last five years and the current year;
 (b) the details of the amount allocated, sanctioned, released and spent for the above schemes during the last five years and the current year;
 (c) the details of actual targets fixed and achieved during the implementation of the said schemes, year-wise, scheme-wise and district-wise; and
 (d) whether Government has found any shortfalls in implementing these schemes and if so, in what manner Government has overcome those shortcomings?

Per Capita Income in rural and urban areas

3670 **Smt. Phulo Devi Netam:**

Will the Minister of *Statistics and Programme Implementation* be pleased to state:

- (a) the details of Per Capita Income recorded in urban and rural areas in the country;
 (b) the Per Capita Income of men and women, SCs and STs in the rural and urban area-wise details thereof; and
 (c) the efforts being made to increase the Per Capita Income, the details thereof, including the achievement made in this regard?

Annual Per Capita Income of the country

3671 **Lt.Gen. (Dr.) D. P. Vats (Retd.):**

Will the Minister of *Statistics and Programme Implementation* be pleased to state:

- (a) the latest figure for India's Annual Per Capita Income;
 (b) whether it is a fact that India's Per Capita Income has doubled since 2014-15; and
 (c) if so, the details thereof?

Revising CPI Weightage

3672 **Smt. Vandana Chavan:**

Will the Minister of *Statistics and Programme Implementation* be pleased to state:

- (a) whether Government is planning to revise the weightage of food items in the Consumer Price Index (CPI), so as to ensure better representation of inflation in the country; and
 (b) if so, the details thereof and if not, the reasons therefor?

Status of MPLADS

3673 # **Shri Rajmani Patel:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- the details of budget allocated in the account of Members of Parliament Local Area Development Scheme (MPLADS) from April 2018 to March 2023;
- the number of works recommended by the questioner for which order has been passed by Planning Department, Rewa, the details thereof including date and amount;
- the number of works completed; and
- the number of incomplete works and the reasons therefor?

Central projects facing delays

3674 **Dr. Ameer Yajnik:**

Smt. Ranjeet Ranjan:

Shri Syed Nasir Hussain:

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- the details of central projects costing ₹ 150 crore and above which were facing delays and cost overruns;
- whether it is a fact that according to data compiled by Ministry of Statistics and Programme Implementation, nearly 51 per cent of monitored projects costing ₹ 150 crore and above were running with a time lag as of November 2022, if so, the details thereof and the reasons therefor; and
- whether it is also a fact that as of November 2022, 756 of total 1474 projects were facing delays which means that only 720 projects are on time, if so, the details thereof and the reasons therefor?

Central Sector Projects in Andhra Pradesh

3675 **Shri V. Vijayasai Reddy:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- the details of each of the Central Sector Projects, including projects relating to setting up of educational, infrastructure and other projects, costing ₹ 150 crore or more being executed in the State of Andhra Pradesh;
- the details of each of the above project running cost and time overruns, project-wise;
- the reasons for cost and time overruns; and
- the efforts being made to complete the above project in all respects?

Stainless steel production in the country

3676 # **Shri Narain Dass Gupta:**

Will the Minister of **Steel** be pleased to state:

- the consumption of stainless steel in the country;
- the current stainless steel production in the country;
- the countries from where India is importing steel to meet its requirements along with the quantum of steel being imported; and
- whether efforts are being made to increase the domestic production of steel, if so, the details thereof?

Setting-up of steel plants

3677 # **Shri Satish Chandra Dubey:**

Will the Minister of **Steel** be pleased to state:

- the status of the plants to be set up by the SAIL in Vaishali and Gaya districts of Bihar, the foundation stone of which was laid in the year 2008, the cost-wise details thereof;
- whether Government proposes to set up more steel plants in the country; and
- if so, the State-wise details thereof, by when the new plants are likely to be set up along with their location and the costs involved and the total amount which has already been spent on these plants?

Employment to local people at (SAIL), Rourkela

3678 **Dr. Sasmit Patra:**

Will the Minister of **Steel** be pleased to state:

- details of how many local people from the region around Steel Authority of India Ltd. (SAIL), Rourkela have been appointed and/or employed by SAIL, Rourkela since 2017 till date in a year-wise, designation-wise and contractual/permanent nature of job wise format;
- the number of local people employed/appointed by SAIL, Rourkela on the unfortunate demise of their parents or family members who used to work for SAIL, Rourkela; and
- which section in the Employment Policy of SAIL, Rourkela provides for employment preference for local people?

National Mineral Development Corporation Limited

3679 # **Ms. Indu Bala Goswami:**

Will the Minister of **Steel** be pleased to state:

- whether the National Mineral Development Corporation Limited had planned to explore and extract limestone deposits to be used in the steel plant at Arki, Solan District, Himachal Pradesh two decades ago; and
- if so, whether limestone is being extracted currently from this place?

Steel production

3680 **Ms. Dola Sen:**

Will the Minister of **Steel** be pleased to state:

- the total steel production in the last financial year;
- the total number of people recruited in the steel industry in the last financial year;
- whether Government has data of the total number of men and women recruited in the steel industry in the last financial year; and
- if so, the details thereof and if not, the reasons therefor?

New Delhi
The 27th March, 2023
 6 Chaitra, 1945 (Saka)

P. C. Mody,
 Secretary-General.

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